

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 370 OF 2018 &  
IA NOs. 1798 & 1797 OF 2018**

**Dated: 14<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Power Maharashtra Limited**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Ms. Ayesha Jamal  
Mr. Mehul Ropera

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan  
for R-1  
Mr. G. Umapathy  
Mr. Anup Jain for R-2

**ORDER**

Issue notice. Mr. Buddy A.Ranganadhan, accepts notice on behalf of Respondent No. 1 and Mr. G.Umpathay, accepts notice on behalf of Respondent No. 2

List the matter on **17-12-2018**.

**(S. D. Dubey)**  
**Technical Member**  
*Pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**